

In the High Court of Judicature, Bombay.

Tuesday, the 14<sup>th</sup> day of October 1864.

SPECIAL APPEAL No. 630 OF 1864

Rungurao bin Rameshchandrao  
Molite of the Satara District  
(Original Plaintiff)

Appellant

versus

Krishna and Bhawoo and Hari  
bin Karoji of the Satara District  
(Original Defendants)

Respondents.

Rs. 1116 - - -

The claim in the Original Suit was to recover possession  
of some Guano Land

In Appeal No. 41 of 1864 the Acting Judge  
of the District of Satara at Satara annulled  
the Decree of the P. S. Amil of Satara who had decreed for the Plaintiff

A Special Appeal was preferred in the High Court on the grounds that (1) the  
decision of the Acting District Judge is contrary to  
law in that the lower court threw out the  
appellant's claim contrary to the decision of the  
Mam

Inam Commissioner and that (2) there has been  
a substantial error in the procedure of the case  
which has produced error in the decision of  
the case on its merits in that the Acting Dist.  
Judge cast the burden of proving possession  
within 30 years on the appellant whereas under  
the Regulations it was for the Respondents  
to prove that they had held possession for  
30 years as proprietors.

The Court complains the decree of the Acting Judge with  
costs.

Joseph Arnold  
Abhiroch Forbes...

MEMORANDUM OF COSTS incurred in Special Appeal No. 630

of 186 4. against the decision of the *Acting Judge* of the District of *Satura* --- and disposed of on the *14<sup>th</sup> Oct<sup>r</sup> 1864* by *Confirming the same with Costs*.

BY THE APPELLANT—

<i>In the District.</i>			
In the <i>Prinsep's S<sup>c</sup> Amies Court</i> .....	117.108		
In the <i>Judges Court</i> .....	35.158		
			<i>153.104</i>
<i>In this Court.</i>			
Stamp for Memorandum of Special Appeal .....	50 "		
Stamps for copies of Decree and Judgment .....	3 8 "		
Stamp for Vukeelutnama .....	2 "		
Batta for Process and Postage .....	6 9 "		
Sectioner's Fee .....	3.10 "		
Vukeel's Fee .....	33.78	<i>99.28</i>	
			Rupees.... <i>252.13 "</i>

BY THE RESPONDENT ✓

<i>In the District.</i>			
In the <i>Prinsep's S<sup>c</sup> Amies Court</i> .....	58 "10		
In the <i>Judges Court</i> .....	88.95		
			<i>146.103</i>
<i>In this Court.</i>			
Stamp for Vukeelutnama .....	2 "		
Vukeel's Fee .....	33.78	<i>35.78</i>	
			Rupees.... <i>182.111</i>



*[Signature]*  
For Sealer

*[Signature]*  
For Acting Registrar

The *14<sup>th</sup>* day of October 1864